

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

NO.HCM.III/166/2019-Judl./\_\_

Dated Shillong, the 15<sup>th</sup> November 2019

In partial modification of the Constitution of Benches of even date, Hon'ble the Chief Justice is pleased to constitute **DIVISION BENCH** for **Friday, 15<sup>th</sup> November 2019** and **Saturday, 16<sup>th</sup> November 2019** as under.

DIVISION BENCH			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 1]	Save and except for disabled matters, all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench.	From 10:30 AM

Take note that constitution of the **SINGLE BENCHES** on the aforesaid dates remains unchanged.

By order,

  
**JOINT REGISTRAR (JUDL.)**

Memo No. HCM.III/166/2019-Judl./ GA

Dated Shillong, the 15<sup>th</sup> November 2019

**Copy for information to: -**

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
7. The President/ Secretary, High Court Bar Association, Shillong.
8. All Court Masters concerned for information.
- ✓ 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

  
**JOINT REGISTRAR (JUDL.)**

1267  
119